

in energy supplies and protecting the environment from the adverse impact of unregulated utilisation of energy resources.

Efforts have been intensified for the development and exploitation of renewable sources of energy to meet the energy requirements of rural communities.

Guidelines issued by the Central Government from time to time include accelerated exploitation of domestic conventional and renewable energy resources, intensification of exploration for oil and gas, management of energy demand, energy conservation and management, etc.

**Allocation/Expenditure for control of Blindness in West Bengal**

4583. DR. PHULRENU GUHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any allocation was made to West Bengal under the National programme for control of Blindness during 1984-85 ; and

(b) if so, how much money was sanctioned and how much was spent by West Bengal Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b). During the year 1984-85 Government of West Bengal was given Central assistance of Rs. 32.19 lakh under the National Programme for Control of Blindness and the expenditure reported by the State Government against the Central assistance is Rs. 32.19 lakh.

**Plan to conserve rain water**

4584. SHRI D.N. REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware of the depletion of water sources from many parts of the country ; and

(b) whether Government have thought out a plan to conserve rain water on a national level ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Depletion of water sources has taken place in some parts of the country.

(b) With a view to conserve the rain water surface storage and ground water schemes are being planned and implemented. In this context a national perspective for water resources development has been drawn up. Under which surveys and investigations of the Peninsular River Development Component of the Plan have been taken up.

**Subletting/sub-allotment of book-stalls**

4585. DR. KRUPASINDHU BHOI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any provision in agreement with M/s. A.H. Wheeler & Company for the further subletting/sub-allotment of book-stalls ; and

(b) if not, the precautions taken by Government to check further subletting of book-stalls ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) There is no such provision.

(b) If any irregularity of sub-letting is established, the contract can be terminated.

**Cost structure of ports after introduction of Dock Labour Board Scheme**

4586. SHRI ANOOPCHAND SHAH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the cost structure of ports went up in all major ports after the introduction of Dock Labour Board Scheme in these ports ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANS-

**PORT (SHRI Z.R. ANSARI) :** (a) and (b). Dock Workers (Regulation of Employment) Schemes have been framed for certain specific categories of workers at Bombay, Calcutta, Madras, Cochin, Kandla, Mormugao and Visakhapatnam. These schemes envisage guaranteed minimum wages in a month, attendance allowance, paid weekly off, paid holidays, Provident Fund/Pension, gratuity, welfare amenities etc. for the workers covered by the Schemes. Extension of such benefits by Dock Labour Boards has led to certain increases in the cost of handling cargo at these ports.

**Rushikulya Command Area Development Scheme in Orissa**

**4587. SHRI SOMNATH RATH :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government of Orissa have proposed the inclusion of Rushikulya Command Area Development in Ganjam District under the Centrally sponsored Command Area Development Programme ; and

(b) if so, the steps taken in this connection ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) Yes, Sir.

(b) The proposal of the State Government was considered by the Inter-Ministerial Sanctioning Committee for inclusion of new projects under the Centrally Sponsored Command Area Development Programme in its meeting held on 30th July, 1985. The State Government has been asked to clarify the position regarding availability of funds for undertaking the project during the VIIth Plan and the reported full utilisation of the potential created.

**Introduction of Rajkot-Ahmedabad inter-city train and other problems relating to train services on Western Railway**

**4588. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI :** Will the

Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a number of problems and issues like introduction of Rajkot-Ahmedabad inter-city trains, adjustment of timings of trains, A.C. coaches on metre gauge lines reservation and other facilities at various stations, late running of trains etc. on Western Railway were brought to the notice of the Government at a meeting held on 8th June, 1985 at Rajkot ; and

(b) if so, the reaction of the Government thereto and the details of the action proposed to be taken to solve these problems ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) Yes, Sir.

(b) A number of demands were brought up in the meeting major ones being (i) Extension of long distance trains to Saurashtra. (ii) Introduction of a new inter-city train between Jamnagar/Rajkot and Ahmedabad. (iii) Other demands regarding changes in timings, speeding up and augmentation of load etc.

Demands that were found feasible were accepted while others which required additional resources or changes which affected some section of the users were not.

**Irrigation projects implemented by States under non-plan expenditure**

**4589. SHRI K. RAMAMURTHY :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Plan schemes like medium irrigation projects are permitted to be implemented by the States under non-plan expenditure ; and

(b) if so, the names of States and the names of Irrigation Projects that have been implemented by State Governments ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :**